

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 02<sup>nd</sup> March, 2016

TIME:10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER**  
**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 38/2016(CZ)	Nitin Singhwi Vs. Commisioner, Nagar Palik Nigam, Raipur(C.G.) & 2 Ors.	Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv.	
2.	Appeal No. 03/2016(CZ)	Santosh Kumar Pandey Vs. MP SEIAA & Anr.	Mr. K.P.Shrivastav, Adv. Mr. Shrey Raj Saxena, Adv.	
<b>FOR HEARING</b>				
3.	Appeal No. 02/2016(CZ) <b>(M.A.No.67/16)</b> <b>(M.A.No.146/16)</b>	Ashish Gaur Vs. MPSEIAA & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv. Ms. Parul Bhadoria, Adv.	
4.	Appeal No. 50/2015(CZ) <b>(M.A.No.682/15)</b> <b>(M.A.No.807/15)</b>	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv.	
6.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	
7.	Original Application No. 06/2014(CZ)	Bio Diversity Management Committee Vs. Union of India & Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv.	
8.	Appeal No. 51/2015(CZ)	Sangeeta Sharma Vs. MP SEIAA	Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv.	
9.	Original Application No.05/14(CZ) <b>(M.A.No.133/16)</b> <b>(M.A.No.152/16)</b>	Dr. Subhash C.Pandey <i>(Industries at Mandideep )</i> Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for	

			R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant Patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	
<b>FOR COMPLIANCE</b>				
10.	Original Application No. 311/2014(THC)	Girija Singh Vs. State of M.P.& 3 Ors.	Mr. Pratap Narayan Mishra Adv. Mr. Ajay Gupta Adv. For R-4 Ms. Parul Bhadoria Adv. Mr. Sachin K Verma, Adv.	
11.	Original Application No. 137/2013(CZ)	Jalindar Piraji Dhanwate Vs. Shree Nageen Chandra Bansal & Ors.	Mr. Enosh George Carlo Adv. Mr. Shekher Sharma, Sanjay Kumar, Ashish Tiwari Adv. for R-2,3 Mr. Sachin K. Verma, Adv. for R-4,7 Mr. Shivendu Joshi, Adv. Mr. Sambhav Sognai, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)